PART III

Forest Department

Gaz. No. 28/2020/DTP (Forest).

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Government of Kerala

2020

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14th July 2020

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Imperial Printed Books, Thiruvananthapuram,

Gaz. No. 28/2020/DTP (Forest).

579
It is hereby notified that the acacia timber and miscellaneous jungle wood firewood collected through the felling of trees from the Elephant Rehabilitation Project area in ABP Range & acacia timber collected from Anappara Community Hall area in Neyyar Wildlife Sanctuary of Thiruvananthapuram Wildlife Division will be sold through e-auction as shown in the schedule by the Wildlife Warden, Thiruvananthapuram or any officer authorized by him subject to the terms and conditions published in Kerala Gazette No. 36 dated 16-9-2014, Gazette No. 43 dated 4-11-2014, Gazette No. 8 dated 24-2-2015, Gazette No. 34 dated 25-8-2015 and Gazette No. 40 dated 13-10-2015 and other conditions prevailing in the Forest Department.

Besides the approximate quantity shown in the schedule, the quantity if any delivered to dumping sites before the date of e-auction will also be included in the sale. e-Auction documents and connected records are available in the website: www.mstcecommerce.com. The Earnest Money Deposit should be submitted on e-payment/e-treasury/demand
draft/MSTC through the internet online banking of SBI or through NEFT for other banks. For submission of e-auction visit the website: www.mstcecommerce.com. All bids/e-auction documents are to be submitted online only and in the designated online cover (s)/envelop (s) on the www.mstcecommerce.com. website and e-auction documents submitted manually/through post will not be entertained.

Online e-Auction/bids are to be accompanied with relevant documents. Any further clarification on this e-auction can be obtained from NIC/the e-auction Helpdesk number available in the website www.mstcecommerce.com. and from the office of the Wildlife Warden, Thiruvananthapuram during the office hours. The details regarding e-Payment (Bidder’s Bank Account No. where he/she is having core banking facility and email ID should be submitted along with the e-auction documents. E-auction documents without these details will not be accepted. The Forest Department will not be responsible for any inconvenience or loss to the Bidder while uploading/downloading the documents.

The bidders who wish to participate in the e-auction should produce a certificate showing the permanent address and signature of the bidders duly attested by the concerned Village Officer, or any other approved identity documents along with the EMD through online. Those who do not produce any approved Identity Card or certificate will not be eligible to participate in the e-auction.

Intending persons may ensure the quantity and quality of materials put up for e-auction before the commencement of the same and no complaints will be entertained after the e-auction. In case any Govt. Department requires any of the materials put up for the e-auction, the quantity remaining after their selection only will be re-auctioned. The quantity that may become ready for sale after the publication of this notification will also be included in the e-auction. Any further notification to the sale conditions that may be issued by the Government after the issuance of this notification will also be applicable to this e-auction. The unsold materials in the e-auction will be placed along with the materials that may arrive in depot will be sold on auction date shown the schedule and separate notification will not be published for the same.

Further details and information can be had from this office or from ABP Range, Kottoor during working hours.

**Schedule**

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Range</th>
<th>Location</th>
<th>Species</th>
<th>Quantity</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>ABP Range, Kottoor</td>
<td>ERC Project area at Kappukadu</td>
<td>Acacia Timber</td>
<td>23 M³</td>
</tr>
<tr>
<td>2</td>
<td>Neyyar Wildlife Sanctuary</td>
<td>Anappara Community Hall area</td>
<td>Acacia Timber</td>
<td>6 M³</td>
</tr>
</tbody>
</table>

Date of e-auction—27-7-2020 (11.30 a.m. to 1.30 p.m.), 6-8-2020 (1.30 p.m. to 3.30 p.m.), 14-8-2020 (1.30 p.m. to 3.30 p.m.) & 27-8-2020 (1.30 p.m. to 3.30 p.m.).

Earnest Money Deposit—₹ 25,000.

The e-auction will be knocked down in the name of the highest bidders.

Those who are interested to participate in the e-auction should be registered buyer online with MSTC limited, Bangalore. Conditions for e-auction will be available at the website: www.mstcecommerce.com.

Telephone No. Wildlife Warden, Thiruvananthapuram—0471-2360762
ABP Range, Kottoor—8547602969
Neyyar Wildlife Sanctuary—8547602970

(Sd.)

Office of the Wildlife Warden,
Thiruvananthapuram.

Wildlife Warden
(For and on behalf of the Governor of Kerala).
It is hereby notified for the general information of the public that the sale of old and unserviceable vehicle KL 01 V 1581 kept in the Compound of District Forestry Extention Information Centre, Kollarakara will be put forth for e-auction on 21-7-2020 (Alternate date 29-7-2020). Those who have registered as bidders in MSTC can participate in the e-auction. Details of e-auction sale will be available from the website of MSTC www.mtcecommerce.com or shall be available from this office (Phone No. 0474-2748976).

Details of Vehicle—Mahindra Tourer KL 01 V 1581
EMD—₹ 20,000

Place where the articles are located—DFEIC, Kottarakkara (District Forestry Extention Information Centre, Kollarakara).

The undersigned reserves the right to alter or to cancel the e-auction of the vehicle without further notice. EMD amount of ₹ 20,000 can be remitted through e-treasury to the Assistant Conservator of Forests, Social Forestry Division. Kollam upto 4 p.m on the previous day of the e-auction. The bidder registration number has to be mentioned while remitting the EMD. Only the registered bidders who will submit the EMD will be permitted to participate in the e-auction.

CONDITIONS

1. The intending bidders should satisfy themselves about the condition of the vehicle put up for e-auction. The vehicle can be inspected with the prior permission of the Assistant Conservator of Forests, Social Forestry Division. Kollam and no complaints will be entertained after the e-auction.

2. All the conditions of e-auction in Forest Department prevailing at the time will be applicable to this e-auction also.

3. All the conditions and procedures of e-auction issued by MSTC from time to time will be applicable to this auction also.

4. The successful bidder should pay 35% of the bid value after adjusting the EMD already remitted, within 7 working days on receipt of confirmation of the e-auction. The mode of payment is through e-treasury of Government of Kerala or through Treasury Challan.

5. If any modifications or changes in the conditions of e-auction if intimated by the Additional Principal Chief Conservator of Forests, (FB&A) Thiruvananthapuram will also be applicable to this e-auction.

(Sd.)
Assistant Conservator of Forests
Social Forestry Division, Kollam.
It is hereby notified that the Department Vehicle No. KL-11X-7920, Mahindra Bolero 2006 Model Jeep in Thundam Range of Malayattoor Division will be sold through e-auction shown in the schedule by the Divisional Forest Officer, Malayattoor or any other officer authorised by him, subject to the conditions notified in the e-auction notification. The vehicles seized in the forest offences are kept under Government custody.

E-Auction documents and connected records are available in the website: www.mstcecommerce.com. For submission of tenders visit the website www.mstcecommerce.com.

All bids/e-auction documents are to be submitted online only and in the designated online cover (s)/envelope(s) on the www.mstcecommerce.com website and e-auction documents submitted manually/through post will not be entertained. Late tenders will not be accepted. Online e-auction/bids are to be accompanied with relevant documents e-auction or bids received online without the scanned copies of relevant documents, will not be considered and shall be summarily rejected. Any further clarification on this e-auction can be obtained from

Gaz. No. 28/2020/DTP (Forest).
NIC or the e-auction Help desk number available in the www.mstcecommerce.com website and from the office of the Divisional Forest Officer, Malayattoor Division. Kodanad during the office hours. The details regarding e-payment (Bidder’s Bank Account No. where he/she is having core banking facility and email ID) should be submitted along with the e-auction documents. e-Auction documents without these details will not be accepted. Technical bid and financial bid shall be submitted in their respective designed online covers.

The Forest Department will not be responsible for any inconvenience or loss to the Bidder while uploading/downloading the bid.

Intending person may ensure the condition of vehicles put up for e-auction before the commencement of the same and no compliance will be entertained after the e-auction.

Any further notification to the sale condition that may be issued by Government after the issuance of this notification will also be applicable to this auction.

Further details and information can be had from this office or the concerned Range Forest Office, Thundathil during the working hours.

Range—Thundathil.


Place where vehicles kept—Thundathil Range Office, Boothathankettu.

The e-auction will be knocked down in the name of the highest bidders.

Date from the e-auction notification and relevant documents will be available in the website—21-7-2020 at 10 a.m.

Date from which the bidders can be participated in the e-auction—28-7-2020.

If the auction can’t be conducted on the above date the auction will be conducted on 7-8-2020.

Those who are interested to participate in the e-auction should be registered online with MSTC Limited, Bangalore. Conditions for e-auction will be available at the website www.mstcecommerce.com. Telephone Number Divisional Forest Officer, Malayattoor Division, Kodanand, Phone: (0484 2649052) Range Forest Officer, Thundathil Phone Number (8547604333) during office hours.

NARENDRA BABU S. IFS,
Divisional Forest Officer
(For an on behalf of the Governor of Kerala).
<table>
<thead>
<tr>
<th>(1)</th>
<th>(2)</th>
<th>(3)</th>
<th>(4)</th>
<th>(5)</th>
</tr>
</thead>
<tbody>
<tr>
<td>9</td>
<td>കെ.എ. ആവർണ. പ്രസ്ഥാനം 61 (3) കലെട്ടിക്ക് അബദ്ദേശം 51 മുതല്‍-2147 സംവിധാനം കശത്രിയമായ അക്രമിക്കാന്‍ സംബന്ധിച്ചയുള്ള പാര്ട്. പ്രവൃത്തിക്ക് സ്ഥാനീയതയുള്ളത്</td>
<td>423</td>
<td></td>
<td></td>
</tr>
<tr>
<td>10</td>
<td>സ്കൂളും കലാലയവർഷം 58  പ്രസ്ഥാനം 61 (3) കലെട്ടിക്ക്  സംവിധാനം 2238 സംവിധാനം കശത്രിയമായ തീരെയ പാര്ട്. പ്രവൃത്തിക്ക് സ്ഥാനീയതയുള്ളത്</td>
<td>423</td>
<td></td>
<td></td>
</tr>
<tr>
<td>11</td>
<td>കെ.എ. ആവർണ-9 പ്രസ്ഥാനം 61 (3) കലെട്ടിക്ക് തീരെയ 614 സംവിധാനം കശത്രിയമായ തീരെയ പാര്ട്. പ്രവൃത്തിക്ക് സ്ഥാനീയതയുള്ളത്</td>
<td>423</td>
<td></td>
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</tr>
<tr>
<td>12</td>
<td>കെ.എ. ആവർണ-55 പ്രസ്ഥാനം 61 (3) കലെട്ടിക്ക്  ചെറു  പ്രസ്ഥാനം 409 സംവിധാനം കശത്രിയമായ തീരെയ പാര്ട്. പ്രവൃത്തിക്ക് സ്ഥാനീയതയുള്ളത്</td>
<td>423</td>
<td></td>
<td></td>
</tr>
<tr>
<td>13</td>
<td>സ്കൂളും കലാലയവർഷം 58  ആവർണ. 02/14, സംവിധാനം 58-2778 സംവിധാനം കശത്രിയമായ തീരെയ പാര്ട്. പ്രവൃത്തിക്ക് സ്ഥാനീയതയുള്ളത്</td>
<td>423</td>
<td></td>
<td></td>
</tr>
<tr>
<td>14</td>
<td>സ്കൂളും കലാലയവർഷം 54- ആവർണ. 02/14, സംവിധാനം 7304 സംവിധാനം കശത്രിയമായ തീരെയ പാര്ട്. പ്രവൃത്തിക്ക് സ്ഥാനീയതയുള്ളത്</td>
<td>423</td>
<td></td>
<td></td>
</tr>
<tr>
<td>15</td>
<td>സ്കൂളും കലാലയവർഷം 9 ആവർണ. 07/16, സംവിധാനം 05-1583 സംവിധാനം കശത്രിയമായ തീരെയ പാര്ട്. പ്രവൃത്തിക്ക് സ്ഥാനീയതയുള്ളത്</td>
<td>423</td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

**എം.ഓ. എം. 22-7-2020-ന് അണുവാലയായി 11 എം.ഓ. അണുവാലയായി 3.30 ചോൾ.**

**എം.ഓ. എം. 28-7-2020-ന് അണുവാലയായി 11 എം.ഓ. അണുവാലയായി 3.30 ചോൾ.**

12-12-2013 മുതല്‍ 49-30 യുവാൻ സ്കൂളും പ്രവൃത്തിയുടെ പാര്ട്.  യുവാൻ സ്കൂളിലെ പ്രവൃത്തിയുടെ പാര്ട്.  തെളിയിപ്പിക്കുക മാത്രമേ എന്തെങ്കിലും അക്രമിക്കാന്‍ സംബന്ധിച്ചയുള്ള പാര്ട്. പ്രവൃത്തിക്ക് സ്ഥാനീയതയുള്ളത്.
The following condemned/confiscated vehicles will be offered for sale by e-auction on 22-7-2020 at Palakkad Division. The e-auction will be conducted by MSTC Ltd. Those who are registered for auction with MSTC Company only can have the right to participate in e-auction. Further details can be had from the website www.msteeCommerce.com or Phone No. 0491-2555156.

### Schedule

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Type of Vehicle</th>
<th>Reg. No.</th>
<th>Location</th>
<th>Remarks</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>TVS Bike</td>
<td>KL-52-4073</td>
<td>Ottappalam Range</td>
<td>Confiscated vehicle under 61(A)</td>
</tr>
<tr>
<td>2</td>
<td>Scooter</td>
<td>KL-52E-690</td>
<td></td>
<td>Confiscated vehicle under 61(A)</td>
</tr>
<tr>
<td>3</td>
<td>Hero Glamour Bike</td>
<td>KL-52H-4110</td>
<td></td>
<td>Confiscated vehicle under 61(A)</td>
</tr>
<tr>
<td>4</td>
<td>Suzuki Access Bike</td>
<td>KL-51J-5423</td>
<td></td>
<td>Confiscated vehicle under 61(A)</td>
</tr>
<tr>
<td>5</td>
<td>Hero Honda Glamour Bike</td>
<td>KL-52F-3022</td>
<td></td>
<td>Confiscated vehicle under 61(A)</td>
</tr>
<tr>
<td>6</td>
<td>TATA Lorry</td>
<td>TN 70L-0614</td>
<td></td>
<td>Confiscated vehicle under 61(A)</td>
</tr>
<tr>
<td>7</td>
<td>TATA Pickup</td>
<td>KL-48F-2542</td>
<td></td>
<td>Confiscated vehicle under 61(A)</td>
</tr>
<tr>
<td>8</td>
<td>Hero Honda Glamour Bike</td>
<td>KL-09-V-9445</td>
<td></td>
<td>Confiscated vehicle under 61(A)</td>
</tr>
<tr>
<td>9</td>
<td>Honda Unicorn</td>
<td>KL-51D-2147</td>
<td>Ottappalam Range</td>
<td>Confiscated vehicle under 61(A)</td>
</tr>
<tr>
<td>10</td>
<td>Bajaj Pulsar</td>
<td>KL-58D-2238</td>
<td></td>
<td>Confiscated vehicle under 61(A)</td>
</tr>
<tr>
<td>11</td>
<td>Hero Honda Bike</td>
<td>KL-9L-6614</td>
<td></td>
<td>Confiscated vehicle under 61(A)</td>
</tr>
<tr>
<td>12</td>
<td>Maruti Rits Car</td>
<td>KL-55M-409</td>
<td>Walayar Range</td>
<td>Confiscated vehicle under 61(A)</td>
</tr>
<tr>
<td>13</td>
<td>Bajaj Pulsar</td>
<td>TN-58T-2778</td>
<td>Olavakkode Range</td>
<td>Sanction for auction by Court Order</td>
</tr>
<tr>
<td>14</td>
<td>Bajaj Pulsar</td>
<td>KL-54-7304</td>
<td></td>
<td>OR-2/14 Sanction for auction by Court Order</td>
</tr>
<tr>
<td>15</td>
<td>Suzuki Access</td>
<td>KL-9E-1583</td>
<td></td>
<td>OR-07/16 Sanction for auction by Court Order</td>
</tr>
</tbody>
</table>

Date and time of e-auction—22-7-2020, 11 a.m. to 3.30 p.m.

Next e-auction date and time—28-7-2020, 11 a.m. to 3.30 p.m.

The sale will be subjected to the conditions notified Page No. 815 of 49th Gazette dated 16-12-2013 published by Additional Principal Chief Conservator of Forest (Protection), Thiruvananthapuram vide Letter No. Pro. (5) 26274/2012 dated 22-11-2013. The existing rules and sale conditions are also applicable to this e-auction.

The Divisional Forest Officer, Palakkad reserves all the right to include or exclude any vehicles shown in the schedule above for sale. Those who wish to participate in the e-auction may register with MSTC Ltd. The buyer registration number has to be mentioned while paying the EMD. If the sale value of vehicles is not paid within the specified time period against any of the bid vehicle by the highest bidder, the EMD will be forfeited.

The successful bidder shall pay 50% of the bid value after adjusting the EMD already remitted, paid within 7 working days of issuance of acceptance letter. The mode of payment is through e-treasury of
Government of Kerala or by cash in District Treasury, Palakkad. The successful bidder shall be paid the GST within time.

e-Auction document and connected records are available in the website: www.mstcecommerce.com. All bids/e-auction documents are to be submitted online only and in the designated online cover(s) on the www.mstcecommerce.com website and e-auction document submitted manually/through post will not be entertained.

Online e-auction bids are to be accompanied with relevant documents. e-Auction/bids received online without the scanned copies of relevant documents will not be considered and shall be summarily rejected. Any further clarification on this e-auction can be obtained from NIC/the e-auction help desk number available in the www.mstcecommerce.com website and e-auction document submitted manually/through post will not be entertained.

The bidders who wish to participate in the e-auction should produce a certificate showing the permanent address and signature of the bidders duly attested by the concerned Village Officer or any other approved identity document along with the EMD through online. Those who do not produce any approved identity card or certificate will not be eligible to participate in the e-auction.

Intending persons may ensure the quality of the above vehicles put up for e-auction before the commencement of the same and no complaints will be entertained after e-auction. Any further notification to the sale conditions that may be issued by the Government after the issuance of this notification will also be applicable to this tender cum auction. The unsold vehicles will be sold on the next auction date shown above. The vehicles involved in the finalize cases if any will also be included for e-auction. Separate notification will not be published for the same.

If any modification or change in the sale condition are intimated by the Additional Principal Chief Conservator of Forest (Protection), Thiruvananthapuram that will also be applicable to this e-auction.

Office of the Divisonal Forest Officer, Palakkad.

(Sd.)

Divisional Forest Officer
For and on behalf of the Governor of Kerala.

The undersigned reserves the right to alter the number of vehicles mentioned above schedule or to cancel the e-auction of any vehicle without further notice.

Further details and information can be had from Divisional Forest Officer, Palakkad (Phone: 0491-2555156) or Range Office, Olavakkode, Ottappalam and Walayar Ranges during the office hours.

Intending persons may ensure the quality of the above vehicles put up for e-auction before the commencement of the same and no complaints will be entertained after e-auction. Any further notification to the sale conditions that may be issued by the Government after the issuance of this notification will also be applicable to this tender cum auction. The unsold vehicles will be sold on the next auction date shown above. The vehicles involved in the finalize cases if any will also be included for e-auction. Separate notification will not be published for the same.

If any modification or change in the sale condition are intimated by the Additional Principal Chief Conservator of Forest (Protection), Thiruvananthapuram that will also be applicable to this e-auction.

Gaz. No. 28/2020/DTP (Forest).
14th July 2020] FOREST DEPARTMENT

The 14th July 2020 edition of the Forest Department's newsletter features information about organic coffee collected from Thoothampara Estate under this Division. The coffee will be sold in an e-Auction sale subject to the detailed Auction sale conditions published in Kerala Gazette No. 39 Vol. IV dated 6-10-2015 of Additional Principal Chief Conservator of Forests (Vigilance), Thiruvananthapuram, and other rules in force, as per furnished below. Those who wish to participate have to remit an amount of ₹30,000 as EMD as e-payment before the e-auction through MSTC Limited.
Successful bidders will have to remit 35% of the bid amount on the e-auction itself through e-payment. Successful bidders will have to remit the balance value GST, Forest Development Tax, Income Tax and such other taxes that are prevailing at the time of e-auction within the stipulated time limit.

E-auction documents and connected records are available in the website www.mstcecommerce.com. The Earnest Money Deposit should be submitted on e-payment/e-treasury/demand draft/MSTC through the internet online banking or through NEFT for other banks. For submission of e-auction visit the website www.mstcecommerce.com. All bids/e-auction documents are to be submitted online only and in the designated online cover(s)/envelope(s) on the www.mstcecommerce.com website and e-auction documents submitted manually/through post will not be entertained.

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**Name of Estate**—Thoothampara.

**Approximate Quantity:** (Kg)

(Collected during 2018-19):

- Organic Coffee (Dried)—7500 Kg.
- Organic Pepper (Dried)—48,750 Kg.
- Organic Pepper (Polla)—5,500 Kg.

(Collected during 2019-20):

- Organic Coffee (Dried)—5300 Kg.
- Organic Pepper (Dried)—122 Kg.
- Organic Pepper (Polla)—6.5 Kg.
- Pepper Dust—7.5 Kg.

**e-Auction date**—22-7-2020, 30-7-2020 & 7-8-2020.

(Sd.)

Office of the Divisional Forest Officer (For and on behalf of the Governor of Kerala).

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**Estate Details**

<table>
<thead>
<tr>
<th>Commodity</th>
<th>Quantity (Kg)</th>
</tr>
</thead>
<tbody>
<tr>
<td>Organic Coffee (Dried)</td>
<td>7500</td>
</tr>
<tr>
<td>Organic Pepper (Dried)</td>
<td>48,750</td>
</tr>
<tr>
<td>Organic Pepper (Polla)</td>
<td>5,500</td>
</tr>
<tr>
<td>Pepper Dust</td>
<td>7.5</td>
</tr>
</tbody>
</table>

**Pepper Dust**

- **e-Auction date**—22-7-2020, 30-7-2020 & 7-8-2020.

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**Name of Estate**—Thoothampara.

**Approximate Quantity:** (Kg)

(Collected during 2018-19):

- Organic Coffee (Dried)—7500 Kg.
- Organic Pepper (Dried)—48,750 Kg.
- Organic Pepper (Polla)—5,500 Kg.

(Collected during 2019-20):

- Organic Coffee (Dried)—5300 Kg.
- Organic Pepper (Dried)—122 Kg.
- Organic Pepper (Polla)—6.5 Kg.
- Pepper Dust—7.5 Kg.

**e-Auction date**—22-7-2020, 30-7-2020 & 7-8-2020.

(Sd.)

Office of the Divisional Forest Officer (For and on behalf of the Governor of Kerala).
The following quantities of Teak Poles, Billets and Firewood collected from various plantations in Begur Range of North Wayanad Forest Division, Mananthavady (Dead and windfallen trees), stacked and stored at Temporary Dumping depots at Begur and Bavali, will be offered for sale by e-auction on 23-7-2020, 24-7-2020. Those who registered for e-auction with MSTC Company only can have the right to participate in e-auction. Further details can be had from the website www.mstcecomemrce.com or 09946473645. (The Dumping depot is situated between Mananthavady-Mysore road).

**SCHEDULE-I**

<table>
<thead>
<tr>
<th>Begur Dumping Depot</th>
<th>Item</th>
<th>No. of poles</th>
<th>Date of auction</th>
</tr>
</thead>
<tbody>
<tr>
<td></td>
<td>1st class poles</td>
<td>142 Nos.</td>
<td></td>
</tr>
<tr>
<td></td>
<td>Billet</td>
<td>57 MT</td>
<td>23-7-2020</td>
</tr>
<tr>
<td></td>
<td>Fire wood</td>
<td>40.5 MT</td>
<td></td>
</tr>
</tbody>
</table>

**SCHEDULE-II**

<table>
<thead>
<tr>
<th>Bavali Dumping Depot</th>
<th>Item</th>
<th>No. of poles</th>
<th>Date of auction</th>
</tr>
</thead>
<tbody>
<tr>
<td></td>
<td>1st class poles</td>
<td>797 Nos.</td>
<td></td>
</tr>
<tr>
<td></td>
<td>2nd class poles</td>
<td>33 Nos.</td>
<td>24-7-2020</td>
</tr>
<tr>
<td></td>
<td>Billet</td>
<td>6 MT</td>
<td></td>
</tr>
<tr>
<td></td>
<td>Fire wood</td>
<td>31 MT</td>
<td></td>
</tr>
</tbody>
</table>


The Divisional Forest Officer, North Wayanad Division, Mananthavady reserves all the right to exclude any class or quantity of teak poles, billets and firewood shown in the schedule above for sale. EMD amount of ₹ 20,000 for Teak Poles/Billets/Firewood can be remitted through online payment system to e-treasury of Government of Kerala or Demand Draft (DD) drawn in favour of Range Forest Officer, Begur Range payable at State Bank of India, Mananthavady Branch or by cash in Sub Treasury, Forest Officer, Begur Range payable at State Bank of India, Mananthavady Branch or by Demand Draft (DD) drawn in favour of Range Forest Officer, Begur Range, Mananthavady as was done in the old system, by 2 p.m. on the previous day of e-auction. Only the registered customers who will submit the EMD will be able to participate against the eligible lots in e-auction. If the sale value of bid materials is not paid within the specified time period against any of the bid lot by the H1 bidder, the EMD will be forfeited.

The successful bidder shall remit 35% of the bid value after adjusting the EMD already remitted, within 7 working days of the issuance of acceptance letter. The mode of payment is through e-treasury of Government of Kerala or Demand Draft (DD) drawn in favour of Range Forest Officer, Begur Range payable at State Bank of India, Mananthavady Branch or by cash in Sub Treasury, Mananthavady. If any amount is charged by bank for clearing the DD, the same shall be borne by the bidder himself.

If any modifications or change in the sale conditions are intimated by the Addl. Principal Chief Conservator of Forests (Protection), Thiruvananthapuram that will also be applicable to this e-auction sale and it will be informed to the bidder before e-auction. The undersigned reserves the right to alter the quantities of the materials mentioned in the above schedule or to cancel the e-auction of any materials without further notice.

Further particulars can be had from the Divisional Forest Officer, North Wayanad Division, Mananthavady P. O., Wayanad District, Kerala State Pin: 670 645.

Email : dfonorthwayanad@gmail.com,
dfo-wyanad.for@kerala.gov.in
Phone : 04935-240233

or

The Range Forest Officer, Begur Range, Mananthavady (P.O.), Wayanad District, Kerala State, Pin: 670 645. Email : ro-begur.for@kerala.gov.in Phone : 04935-240627

Office of the Divisional Forest Officer, Divisional Forest Officer, North Wayanadad, (For and on behalf of the Manathavady. Governor of Kerala).

Gaz. No. 28/2020/DTP (Forest).
<table>
<thead>
<tr>
<th>കണക്കാലം</th>
<th>പക്ഷശ്രീമാര്‌ക്ക്</th>
</tr>
</thead>
<tbody>
<tr>
<td>ട്രെയിൻ C-IV &amp; SL C-IV</td>
<td>17.123 M³</td>
</tr>
<tr>
<td>ട്രെയിൻ V ട്രെയിൻ കാരാം (II)</td>
<td>213 അട്രമ</td>
</tr>
<tr>
<td>ട്രെയിൻ V ട്രെയിൻ കാരാം (III)</td>
<td>95 അട്രമ</td>
</tr>
<tr>
<td>ട്രെയിൻ IV, V ട്രെയിൻ കാരാം</td>
<td>791 അട്രമ</td>
</tr>
<tr>
<td>ട്രെയിൻ ഭാഗം</td>
<td>24.5 MT</td>
</tr>
</tbody>
</table>

ഒപ്പനേൽ ജീവിതാന്തരാധിനിയുടെ കാലാവധി—2020 മാസവും 21, 1.30 മുതൽ 3.30 മുതൽ കാലം.

ഒപ്പനേൽ II സകലേനുകളുടെ കാലാവധി 2020 മാസവും 21-30 തിയ്യതിയിലായിരിക്കും അതിനുവേണ്ടി നിലയുടെ അതിന്റെ ഉപയോഗം/ഉണ്ടാക്കൽ നിലയുടെ നിവാരണത്തിനായി ആയിരിക്കും തുറന്ന കാലാവധിയുടെ പ്രകാരം പ്രകാരം കാലാവധിയുടെ പ്രകാരം 2020 മാസവും 20-1.30 മുതൽ 3.30 മുതൽ കാലം.

2020 പ്രാമുഖ്യം 25-1.30 മുതൽ 3.30 മുതൽ കാലം.

2020 പ്രാമുഖ്യം 19-1.30 മുതൽ 3.30 മുതൽ കാലം.

2020 നേട്ടം 18-1.30 മുതൽ 3.30 മുതൽ കാലം.

II. 1978 വിജ്ഞാനനിയമത്തിന്റെ സ്ഥാനത്തിലുള്ള വിജ്ഞാനകോശം

<table>
<thead>
<tr>
<th>കണക്കാലം</th>
<th>പക്ഷശ്രീമാര്‌ക്ക്</th>
</tr>
</thead>
<tbody>
<tr>
<td>ട്രെയിൻ 2020 ഫെഡേഷൻ</td>
<td>80 M³</td>
</tr>
<tr>
<td>ട്രെയിൻ ട്രെയിൻ കാരാം (II)</td>
<td>1189 അട്രമ</td>
</tr>
<tr>
<td>ട്രെയിൻ ട്രെയിൻ കാരാം (III)</td>
<td>746 അട്രമ</td>
</tr>
<tr>
<td>ട്രെയിൻ IV, V ട്രെയിൻ കാരാം</td>
<td>389 അട്രമ</td>
</tr>
<tr>
<td>ട്രെയിൻ ഭാഗം</td>
<td>25 MT</td>
</tr>
<tr>
<td>ട്രെയിൻ ഭാഗം</td>
<td>30 MT</td>
</tr>
</tbody>
</table>

കണക്കാലം നിരവധിയായ കാലാവധി—2020 മാസവും 30, 1.30 മുതൽ 3.30 മുതൽ കാലം.

കണക്കാലം നിരവധിയായ കാലാവധി 2020 മാസവും 30-20 തിയ്യതിയിലായിരിക്കും അതിനുവേണ്ടി നിലയുടെ അതിന്റെ ഉപയോഗം/ഉണ്ടാക്കൽ നിലയുടെ നിവാരണത്തിനായി ആയിരിക്കും തുറന്ന കാലാവധി.

2020 പ്രാമുഖ്യം 30-1.30 മുതൽ 3.30 മുതൽ കാലം.

2020 പ്രാമുഖ്യം 30-130 മുതൽ 3.30 മുതൽ കാലം.

2020 നേട്ടം 30-1.30 മുതൽ 3.30 മുതൽ കാലം.

2020 നേട്ടം 30-130 മുതൽ 3.30 മുതൽ കാലം.

2. വിലങ്ങാളുകളുടെ എണ്ണം കാരാം/ വിലയിൽ പരിതാപനമുള്ള 20,000-0 കാരാം പരിതാപനമുള്ള 5,000-0 വിലാവെയാതാണ് പഴയ പരിതാപനമുള്ള 5,000-0 വിലാവെയാതാണ്.

3. വിലത്തിൽ വിലമത്തെ വിലവെയാതാണ് പരിതാപനമുള്ള വിലമത്തെ വിലയിൽ വിലയിൽ 1000-0 വിലയിൽ 500-0 വിലയിൽ വിലയിൽ 1000-0 വിലയിൽ വിലയിൽ 500-0 വിലയിൽ വിലയിൽ 1000-0 വിലയിൽ വിലയിൽ.
5. സി.എസ്.കെമിയം സി.സി.എസ്.കെമിയം സി.സി.എസ്.കെമിയം സി.സി.എസ്.കെമിയം സി.സി.എസ്.കെമിയം സി.സി.എസ്.കെമിയം (കൾത്തുമാക്കൽ)


7. സി.എസ്.കെമിയം സി.സി.എസ്.കെമിയം സി.സി.എസ്.കെമിയം സി.സി.എസ്.കെമിയം സി.സി.എസ്.കെമിയം സി.സി.എസ്.കെമിയം സി.സി.എസ്.കെമിയം (കൾത്തുമാക്കൽ)

8. സി.എസ്.കെമിയം സി.സി.എസ്.കെമിയം സി.സി.എസ്.കെമിയം (കൾത്തുമാക്കൽ)